

the quota of Scheduled Tribe in the cadre of telephone operators could not be filled up for want of suitable candidates from such communities.

Outstanding Dues of Steel Plants from Railways

*229 SHRI INDRADEEP SINHA: SHRI LAKSHMANA MAHAPATRO : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that four steel plants have dues outstanding against the Railwaysj and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): '(a) Yes, Sir.

(b) A statement is attached.

Statement

Steel Plants' dues from Railways as on 31-7-1976

Particulars	Amount of Claims
	(Rs. in lakhs)
Durgapur Stee Plant	863.00
Rourkha Steel Plant	815.23
Bhilai Steel Plant	1452.35
Bokaro Steel Limited	392.99
On account of sale of Steel Materials (as on 30-6-76)	190.23
TOTAL	3713.80
	Or say 37.14 crores

Resettlement of Bonded Labour Freed under the Twenty Point Economic Programme

*230. SHRI HIMMAT SINH :

SHRI KRISHNARAO NARAYAN DHULAP :

SHRI GULABRAO PATIL :

SHRI HARSH DEO MALAVIYA :

SHRIMATI LAKSHMI KUMAR I CHUNDAWAT :

Will the Minister of LABOUR be pleased to refer to answer to Starred Question 135 given in the Rajya Sabha on 12th March 1976 and state:

(a) what is the up-to-date number of freed bonded labour in each State ; and

(b) what are the details of the measures taken and the amount spent by each State during the period of Emergency for resettlement of the freed bonded labour under the 20-Point Economic Programme schemes ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) According to the information made available by respective State Governments, the State-wise number of bonded labourers freed so far is as follows:—

Andhra Pradesh	826
Bihar	581
Karnataka	27,195
Madhya Pradesh	243
Orissa	95
Rajasthan	4,974
Tamil Nadu	2,416
Uttar Pradesh	19,166

(b) *Andhra Pradesh*— Out of 826 freed bonded labourers 698 bonded labourers have been rehabilitated. Orders have been issued to all Collectors, Director of Harijan Welfare, Director of Backward Classes (Welfare) instructing them to allot agricultural land and house sites to freed bonded labourers on priority basis and also to issue loans for agricultural operations and agricultural development. 26 individuals in Visakhapatnam District appointed as village Talayaries; 12 persons in Cud-dapah District provided with loans for purchase of sheep, carpentry, implements, milch-animals and also assigned land; 6 persons in Anantapur provided loans for fruit vending business; out of 553 cases identified as bonded labour in East Go-davari District, 10 persons appointed as village servants, 20 appointed in forest timber depots, 5 assigned land, 12 assigned house sites, 456 being engaged in forest coupes; 174 persons in Mahabubnagar provided loans and further loans being advanced for their rehabilitation. Further all the District Collectors are taking effective steps to rehabilitate the remaining freed bonded labour. Details of amounts spent for rehabilitation of the freed bonded labourers are not available; however all Collectors and Directors of Harijan Welfare and Backward Classes (Welfare) instructed to provide assistance for rehabilitation from the existing on-going schemes and loans from leading banks and nationalised banks where liberal credit facilities are given under 20 point Economic Programme in the State on priority basis.

Bihar— Rehabilitation scheme under implementation, 730 acres of land allotted to 581 bonded labourers. Rs. 2,76,000 have been spent so far from State Budget.

Rajasthan—1394 freed bonded labourers have been rehabilitated by allotting agricultural land. A provision of Rs. 500/-each is provided by the State Government. 28 freed bonded labourers have been given loan facilities of Rs. 32,400/- by Scheduled Banks in Rajasthan. 13 freed bonded la-

bourers have been given employment at Rajasthan Canal.

Orissa.—95 freed bonded labourers have been rehabilitated. Rs. 5 lakhs have been allotted from Tribal & Rural Welfare Budget Rs. 3 lakhs have been allotted for rehabilitation of non tribal labour. So far 28-961 acres of agricultural land have been allotted. Rs. 7,540/- have been spent for rehabilitation and Rs. 10,505/- paid out of the fines collected.

Tamilnadu— 432 families assigned with cultivable land. 179 families who were not given land were provided with subsidiary farming assistance. State Bank of India sanctioned Rs. five lakhs to 250 freed bonded labourers in Coimbatore District for productive ventures. Rs. 1 lakh sanctioned for South Arcot District for settlement of freed labourers.

U.P.—2498 freed bonded labourers of District Dehradun have been allotted 2485- 39 acres of land for agricultural and loans amounting to Rs. 1,31,430 for purchasing agricultural inputs. A sum of Rs. 1,06,200 have been advanced to freed bonded labourers by co-operative and commercial Banks for the purchases for agriculture and cattle-rearing.

Indian Iron and Steel Company

231. SHRI NABIN CHANDRA
BURAGOHAIN: SHRI
NRIPATI RANJAN
CHOUDHURY: SHRI R.
NARASIMHA
REDDY: DR. RAJAT
KUMAR
CHAKRABARTT:

Will the Minister of STEEL AND" MINES be pleased to state :

(a) whether Government have acquired shares in the Indian Iron and Steel Company Ltd;

(b) if so, to what percentage has Government's holding been raised and